BENCH-I



NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.156/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th October 2017, 10.30 A.M.

Name of the Company Sushil Kumar GaneriwalaVersus- Bengal Brahmaputra Developers Pvt. Ltd. & Ors			
Under Section	397/398	velopels i vi. Eta. & Ols	
SI. Name & Desig No. Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
1. RATNANKO	BANERSEE, STA	elv.)	
2. SWAPNA	BANEKJEE, STA CHOUBEY, AAN, PCS	e estandends.	wee . It
3. TANVEE	, PCS		(ourse 3/10/19
4. CS. SAUJA)	Y KUMAR GUF	PCS) PETITION (PCS) ORDER	
B. CS. ROHET	KOMAR KESHI	PCS) (RI (PETITIONI	ER.
		ORDER	Robit Kush
	Ld. Counsel for the petition	oner and the respondents are	present.
	List on 17/10/2017.		
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(Jinan K.R.) Member (J) Sd

(Vijai Pratap Singh) Member (J)